

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No.130

Dated 16/05/2020

As per the prayer of Smt. Suchhanda Das, English Stenographer, Judicial Magistrate, 5<sup>th</sup> Court, Hooghly through e-mail she is hereby exempted for attending her duty, on medical ground, in the court of POCSO Act, Civil Judge (Sr. Divn) and Civil Judge (Jr. Divn.) on 18/05/2020, 21/05/2020 and 26/05/2020 respectively of Serampore Sub-division as per schedule mentioned in order Nos.125, 126 and 127 dated 14/05/2020.

Sri Sunirmal Seth, English Stenographer, Civil Judge (Jr. Divn.), 2<sup>nd</sup> Court, Arambagh is directed to attend his duty on **26/05/2020** at Serampore Sub-division in place of Smt. Suchhanda Das, English Stenographer, Judicial Magistrate, 5<sup>th</sup> Court, Hooghly as per schedule mentioned in order No.126 dated 14/05/2020.

Sri Sukhen Dey, English Stenographer, Civil Judge (Sr. Divn.), Additional Court, Hooghly is directed to attend his duty on **21/05/2020** at Serampore Sub-division in place of Smt. Suchhanda Das, English Stenographer, Judicial Magistrate, 5<sup>th</sup> Court, Hooghly as per schedule mentioned in order No.127 dated 14/05/2020.

Sri Sukhen Dey, English Stenographer, Civil Judge (Sr. Divn.), Additional Court, Hooghly is also directed to attend his duty on **18/05/2020** at Serampore Sub-division in place of Smt. Suchhanda Das, English Stenographer, Judicial Magistrate, 5<sup>th</sup> Court, Hooghly as per schedule mentioned in order No.125 dated 14/05/2020.

This office Order Nos.125 to 127 dated 14/05/2020 are hereby modified to this extent.

Inform all concerned.

Sd/-  
District Judge, Hooghly